

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P No. 2612 of 2020**

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Parmanand Mandal & Ors. ... .. Petitioners  
Versus  
The State of Jharkhand & Anr. ... .. Opposite Parties

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioners : Mr. S.S. Choudhary, Advocate  
For the State : Mr. Manoj Kumar, Advocate

**05/25.03.2021** Heard Mr. S.S. Choudhary, learned counsel for the petitioners and Mr. Manoj Kumar, learned counsel for the State.

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the petitioners seeks four weeks time for filing rejoinder to the counter-affidavit.

Post the matter after four weeks under the heading for admission.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/-